

(d) whether any tax is being paid by RIL on this deal; and

(e) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): (a) to (c) Government has approved grant of consent for the proposed assignment of 30% of Participating Interest (PI) by Reliance Industries Limited (RIL) in 21 New Exploration Licensing Policy (NELP) blocks to BP Exploration (Alpha) Limited (BPEAL) in accordance with the provisions of the Production Sharing Contract (PSC) of these blocks, subject to fulfillment of certain conditions, such as providing financial and technical guarantee by the parent company of the assignee and an irrevocable, unconditional bank guarantee by the assignee and other documents as per Production Sharing Contract (PSC).

These blocks were awarded under various rounds of NELP through International Competitive Bidding, after evaluation of various bid parameters as per specified Bid Evaluation Criteria. So far, an investment of about US\$ 10.28 Billion has been made for exploration and development activities by RIL/Joint Venture Consortium in the above 21 blocks. As per the Annual Audited Accounts submitted by the Contractor, the total revenue on the gas sale from KG-DWN-98/3 block upto 31.03.2011 is to the tune of US\$ 4,707.90 Million.

(d) and (e) As regards the tax treatment of assignment of PI by a PSC participant under the Contract, provisions of section 42(2) of the Income Tax Act shall apply.

National Plan on Climate Change

†*113. SHRI RAM JETHMALANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government had formulated a National Plan on Climate Change for the conservation of environment in the country;

(b) if so, whether the role of State Governments was also agreed upon for implementing this Plan;

(c) if so, the details thereof; and

(d) the effective steps taken by the State Governments in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): The National Action Plan on Climate Change (NAPCC) was released on June 30, 2008 to outline India's strategy to meet the challenge of Climate Change. The National Action plan outlines eight Missions in specific areas of Solar Energy, Enhanced Energy Efficiency, Sustainable Habitat, Water, Sustaining the Himalayan Eco-system,

†Original notice of the question was received in Hindi.

Green India, Sustainable Agriculture and Strategic knowledge for Climate Change. The National Action Plan outlines steps in these area that will enable the country to adapt to climate change and enhance the ecological sustainability of India's development path. The Missions include and have components activities which are to be implemented at the State level.

As a follow-up to the implementation of the NAPCC, States have been advised to prepare the State Action Plan on Climate Change (SAPCC) in-line with the objectives of the NAPCC. As of now, 16 States have prepared draft State Action Plans. The plans are being appraised in consultation with the States and sectors concerned.

Devaluation of Rupee

*114. SHRI PRAKASH JAVADEKAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Rupee has been devalued by more than ten per cent since January, 2011;

(b) if so, the details thereof and the reasons therefor; and

(c) the details of steps Government intends to take to ensure proper exchange rate for the Rupee?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) In the calendar year 2011 so far, the point-to-point daily exchange rate of rupee (average of buying and selling rates reported by Foreign Exchange Dealers Association of India (FEDAI)) depreciated by 14.8 per cent from ` 44.67 per US dollar on January 03, 2011 to ` 52.41 per US dollar on November 25, 2011.

The fluctuation in rupee exchange rate has been due to changing supply-demand balance in the domestic foreign exchange market. The main reason for depreciation of rupee against US dollar is uncertain global economic environment, particularly unfolding of euro zone sovereign debt crisis, which has impacted the level of Foreign Institutional Investment (FII) flows in the foreign exchange market.

(c) The exchange rate of rupee is basically determined by the demand and supply conditions in the foreign exchange market. The Reserve Bank of India (RBI) constantly monitors the developments in the foreign exchange market and intervenes through purchase or sale operations only with objective to curb excessive volatility and to restore orderliness in the market without targeting any specific rate or band.

Manufacturing and supply of fake medicines

*115. SHRI RAM KRIPAL YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cases detected and registered during the last three years about fake medicines production and business all over the country;